that there will still be a balance of ibout Rs. 2 crores for which orders aave yet to be placed by the indus-

SETTING up OF STEEL PLANTS IN THE PRIVATE SECTOR

756 SHRI SITARAM JALPURIA: Will the Minister of STEEL AND MINES be pleased to state:

- (a) whether Government propose to issue new licences for the setting up of steel plants in the private sector;
 - (b) if so, who are the parties;
- (c) what are the capacities proposed to be licenced; and
- (d) whether it has come to the notice of Government that some parties have signed collaboration agreements even before getting the licences?

THE MINISTER OF STEEL AND MINES (SHRI SANJIVA REDDY): (a) No, Sir.

Ob) and (c) Do not arise.

(d) The Government have no such information. Collaboration agreements could not have been finalised since this can be done only after Government's approval accorded.

SETTING UP OF A NEW BODY TO LOOK AFTER NEW STEEL PLANTS

757. Shri **SITARAM** JAIPURIA: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is a fact that a new body is being set up to look after the new steel plants; and

Ob) if so, when it will be set up?

THE MINISTER OF STEEL AND MINES (SHRI N. SANJTVA REDDY): (a) and (b) No, Sir. However a Government of India Undertaking of the name of Hindustan Steelworks Construction Ltd., has been registered on

the 23rd June, 1964, to undertake steelworks construction. The Company is expected to start functioning shortly.

CEMENT FACTORIES OF DALMIA GROUP OF COMPANIES IN PAKISTAN

- 758. SHRI P. ABRAHAM: Will the Minister of Industry and Supply be pleased to state:
- (a) whether Pakistan Government have decided to purchase cement factories of Dalmia Group in Pakis-tan; and
 - (b) if so, at what price?

THE DEPUTY MINISTER MINISTRY OF INDUSTRY AND SUPPLY (SHRI BIBHUDHENDRA MISRA): (a) and (b) A private party in Pakistan has made proposals for the purchase of the two Cement factories owned by Messrs. Dalmia Cement Ltd. in Pakistan. No sale agreement has yet been signed.

PRODUCTION OF STEEL

- 759. SHRI K. C. BAGHEL: Will the Minister of STEEL AND MINES pleased lo state:
- (a) what are the reasons for postponing the scheduled dates for commissioning of new units for the production of 2:5 million tons of steel per year;
- Ob) whether it is a fact that Coke Oven was commissioned in the month of May 1964 and that some control units are expected to arrive at Bhilai i from the Union of Soviet Socialist! Republics;
- what is the reason for delay in I the commissioning of the blast furnance; and
 - (d) whether there is any proposal to appoint some committee to look into the matter?

THE MINISTER OF STEEL AND MINES (SHRI N. SANJTVA REDDY): (a) to (d) The expansion of the Bhilai

Steel Plant to 2-5 million tonnes of ingot steel is likely to be completed by March, 1966, instead of December 1965, as envisaged earlier. (Joke Oven Battery No. IV and Blast Furnace No. IV were due to be commissioned in May, 1964. Coke Oven Battery No. IV has since been commissioned on 29th September, 1964 and Blast Furnace No. IV is likely to be commissioned by the middle of November, 1964. The delay has been due to non-receipt of equipment and structural at site in time and steps have been taken to expedite supplies. It may be mentioned that such delays are not unusual in large .scale construction work. Progress of expansion work is constantly reviewed by the Management and as such, the question of appointing a Committee to look into the matter does nc' arise.

साहित्य सुजन करने वाले कर्मचारियों को

६७०. श्री विमलकुमार मन्नालावजी चौरडिया : क्या रेल मंत्री यह वताने की कृपा करेंगे कि :

- (क) क्या यह सच है कि रेलवे के उन कर्मचारियों को जो साहित्य का विशेषतया हिन्दी साहित्य का निरन्तर मुजन करते हैं कोई प्रोत्साहन नहीं दिया जाता जब कि खिलाडी कर्मचारियों को ग्रग्निम वेतन वृद्धि ग्रथवा पदोन्नतियां देकर प्रोत्साहित किया जाता है: ग्रीर
- (ख) यदि हां, तो इसके क्या कारण हैं ? I [INDENTIVES TO EMPLOYEES ENGAGED IN LITERARY PURSUITS

760. SHRI V. M. CHORDIA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that ro incentive is given to those employees of the railways who are regularly

engaged in literary pursuits especially jn Hindi literature whereas those employees, who are sportsmen, are given incentives in the form of advance increments or promotions;

(b) if so, what are the reasons therefor?]

रेल मंत्रालय में राज्य मंत्री (श्री राम सभग सिंह): (क) ग्रीर (ख) इन दोनों मामलों में से किसी में इस प्रकार के प्रोत्साहन देने के सम्बन्ध में कोई नीति-निदश नहीं किया गया है: यद्यपि जो कर्मचारी हिन्दी परीक्षाओं में उच्च स्थान प्राप्त करते हैं, उन्हें नकद पुरस्कार दिये जाते हैं ग्रीर कुछ विभिष्ट खिलाडियों को रेल प्रशासनों ने स्वयं ग्रपने ग्रधिकार से ग्रप्रिम वेतन-वृद्धियां मंजूर

t[THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAM SUBHAG SINGH): (a) and (b) No policy directive for granting such incentives has been issued, in either case, although cash awards are given for those who show high pro-fiency in Hindi examinations and advance increments in the case of certain outstanding sportsmen have been granted by individual Railway Administration (under their own oowers.1

केन्द्रीय सरकार की स्वास्थ्य योजना के ग्राधीन रेल कर्मचारियों को सविधाएं

७६१. श्री विमलक्षमार मन्नालालजी चौरडिया: क्या रेल मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या यह सच है कि रेल मंत्रालय के कर्मचारियों को छोड़कर ग्रन्य रेल-कर्म-चारियों को केन्द्रीय सरकार की स्वास्थ्य योजना के अन्तर्गत मिलने वाली चिकित्सा स्विधाओं से वंचित रखा गया है ; श्रौर
- (ख) यदि ऐसा है तो इसका क्या कारण है?